

of Ministry of Home Affairs have been superseded;

(b) if so, the reasons therefor;

(c) what safeguards have been taken to protect the career prospects of the affected personnel;

(d) whether a panel of Stenographers Grade 'D' upto 1974 select list eligible for promotion to Stenographer Grade 'C' superseding Stenographers Grade 'D', on the strength of defaulting cadre authorities has been prepared; and

(e) whether the Department of Personnel and Administrative Reforms have failed to get requisite information from deficient cadre authorities, where vacancies of Stenographers Grade 'C' exist; if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) In February 1982, the Department of Personnel and Administrative Reforms fixed the zones for promotion from Stenographer Grade D to Grade 'C' of the Central Secretariat Stenographers Service. All eligible candidates upto 1974 Select List of Stenographers Grade D were included in the zone for making temporary promotions against long term vacancies from Grade 'D' to Grade 'C' of the Service. The various Ministries were also required to report to this Department the names of those eligible Stenographers Grade 'D' who could not be promoted in their own cadres and also notify vacancies if persons within the zone as notified were not available in that Ministry. Accordingly a Central Panel has been prepared on the basis of the information received from the various Ministries and Stenographers Grade 'D' are nominated therefrom as and when vacancies are notified to this Department.

Break-up of Language-wise and Religion wise Population

3004. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the language/mother-tongue-wise and religion-wise break up of the population enumerated in the 1981 Census has been prepared by the Registrar General of Census Operations for the country and each one of the State/Union Territories;

(b) if so, the break up for each religion and each language/mother-tongue, separately in each case; and

(c) if not, the likely date by which the break up would be available along with the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

(b) Does not arise.

(c) The language/mother tongue wise religion-wise break up of the population enumerated in 1981 census is likely to be available by early 1985.

Apart from the non-availability of suitable space for getting up offices for processing of schedules. Strike in some of the offices and delay in availability of Direct Data Entry Systems for data entry for computer processing, the delay is caused since a large volume of schedules have to be handled.

Cement plants installed during 1980-81 to 1982-83

3005. SHRI T. R. SHAMANNA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of new mini-medium and large size cement plants installed during the last three years (1980-81, 1981-82 and 1982-83 upto date); and